

**COURT-I**

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 70 OF 2016**

**Dated: 9<sup>th</sup> August, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**M/s. Green Energy Association ..... Appellant (s)  
Vs.  
Madhya Pradesh Electricity Regulatory Commission & Ors. .... Respondent (s)**

Counsel for the Appellant(s) : Ms. Ritika Singhal

Counsel for the Respondent(s) : Mr. C.K. Rai  
Mr. Paramhans for R-1

Mr. G. Umapathy  
Mr. Aditya Singh for R-2 to R-6

**ORDER**

Learned counsel for the appellant seeks two weeks' time to file rejoinder. He may file the same on or before 24.08.2016 after serving copy on the other side.

List the matter on **21.09.2016**. In the meantime, pleadings be completed.

**(I.J. Kapoor)  
Technical Member**  
ts/dk

**(Justice Ranjana P. Desai)  
Chairperson**